

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-BA-29/2020)

Miss Arshiya AnjumApplicant.

Vs

State Respondents.

Shri K. Poulekar, Advocate for the Applicant.

Shri P. Faldessai, Additional Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 28th August 2020.

P.C.

The learned Additional Public Prosecutor seeks time to come up with reply.

2. Post the matter 4.9.2020.

3. The applicant's counsel assures that he will serve copy of the file to the learned Additional Public Prosecutor.

DAMA SESHADRI NAIDU, J.

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